

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).4821/2014

ANOOB & ORS

Petitioner(s)

VERSUS

ADDL. COMM. SAHARANPUR DIV. & ORS
(With prayer for interim relief)

Respondent(s)

Date: 02/05/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Mohd. Muztaba, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of respondent Nos.1 to 32
is awaited.

List again on 27.8.2014.

(M.A. SAYEED)
REGISTRAR

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